50(6st)

Declaration of Assets Liabilities

Years 2023-224

I, SANJAY GIRI Son of/H/o - CI. SITA GIRI aged Sy. years, belonging to BIHAR VIDHAN SABHA service and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents*:-

Details of movable assets

(Assets in joint name including the extent of joint ownership will also have to be

Sl. No.		Self	Spouse Name(s कान्ती देवी) Name	Name	Dep.3
(i)	Cash		काल्या ह्या	शंजीव कुछ	112	
		10,000/-	5,0001-	2000/-	-	
(iii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.	65,000/-				
(111)	Debentures and Shares in Companies	_	· ·	_		
iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.		-			
	Motor Vehicles (Details of make etc.)	BIKE	_			
a	lewellery (give letails of weight and value)		20 GRM GOLD SO GRM SILVER			
las	Other assets, such s values of aims/interests			_		

Note: Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Details of Immovable assets [Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated]. यमया गरी

^{*} Dependents here means as person substantially dependent on the income f the

No.	Description	Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value	५०	20			Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		. —	-	<u> </u>	
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses Apartments, etc Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value	-		_		
(v)	Others (such as interest in property)			_		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues :-

Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on 73/02/2025
(a)	(i) Loans from Banks	SBI	800000/-
	(ii) Loans from Financial Institutions	•	
	(iii) Government Dues:- (a) Dues to departments dealing with Government accommodation.		-
- 1	(b) Dues to departments dealing with supply of water.		
TO STATE OF THE PARTY OF THE PA	(c) Dues to departments dealing with supply of	<u> </u>	- กับสกาใจ

	(d) Dues to departments dealing with telephones. (e) Dues to departments	-	_
	dealing with Government transport (including aircraft and helicopters)		-
	(f) Other dues, if any	-	•
(b)	surcharge [Also indicate the		
	assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	BIVPG 2516 G	-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].		-
	(iii) Sales Tax [Only in case of property business].	-	-
	(iv) Property Tax	·	

Personal Details C.

GPF/CPF/PRAN	No. :-	1100 439 19365
Gender	:-	M (M/F)
Date of Birth	:-	0 4 0 2 1 9 7 2 (DD/MM/YYY)
Class/Group	:-	(A/B/C)
Cadre	:-	DRIVER
Home District	:-	MALANDA

I, hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....
Name of Employee: - SANDAY GIRI
Designation: - DRIVER
Department: BIHAR VIDHAN SABHA

Place :- PATMA Date :- 19/02/ 2025